

from museum" appearing in the 'Indian Express', New Delhi dated 21 March, 1991;

(b) if so, the facts of the case;

(c) the outcome of the probe, if any, conducted into this loss of prized exhibits; and

(d) the preventive measures taken for future in addition to fix the responsibility for such losses?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) :

(a) Yes Sir.

(b) and (c). Two animal skins were found missing from the children's activity room of the Museum on 9-3-91 and an internal enquiry was carried out to trace the skins. Since these could not be traced, the matter was reported to the police on 11-3-91. According to the Police Investigation Report, the skins have not yet been traced.

(d) Security measures have been strengthened and the concerned staff have been cautioned. Responsibility could not be fixed since no conclusive evidence is found.

[*Translation*]

#### MICROSURGERY OF EYES

82. SHRI GOVINDRAO NIKAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the facility of microsurgery of eyes of Soviet Union is available in the country;

(b) whether Government propose to extend this facility to all metropolitan cities of the country;

(c) If so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI) : (a) and (b) Yes. At present 60 Medical Colleges and ten Regional Institutes of ophthalmology have been provided with necessary equipment for microsurgery of eyes. R.P. Centre of Ophthalmic Sciences, and the Regional

Institutes of Ophthalmology provide training in eye microsurgery to the faculty staff of Medical Colleges.

The facility of microsurgery is available at present in all the metropolitan cities.

(c) Does not arise.

(d) Does not arise.

#### RISE IN PRICE OF HOMOEOPATHIC DRUGS

83. SHRI GOVINDRAO NIKAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the prices of Homoeopathic medicines are rising;

(b) whether the Government have increased the taxes on raw materials used in manufacture of homoeopathic medicines; and

(c) if so, the steps proposed to be taken by the Government to check the rising prices of Homoeopathic medicines?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI) : (a) Yes, Sir.

(b) and (c) The auxiliary duty of customs almost on all imported goods was enhanced with effect from 15-12-1990 and as a result the import duty on Lactose of a kind used in homoeopathic medicines, commonly known as 'Sugar of milk has gone up from 60% advalorem to 65% advalorem. There has been no change in the Central Excise Duty on any raw material used for production of homoeopathic drugs during the last one year.

Under the Drug Price Control order, 1987, homoeopathic drugs are not controlled for prices.

[*English*]

SANSKRIT UNIVERSITY AT KALADI  
KERALA

84. SHRI LAL K. ADVANI :  
SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :